

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.308/252/HDB/2020
NAME OF THE COMPANY	Bilkgrami Media Pvt Ltd
NAME OF THE PETITIONER(S)	Bilkgrami Media Pvt Ltd & another
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for applicant appeared through video conference.
Counsel for ROC, Hyd appeared through video conference.
Heard them. **Orders reserved.**

- Sll -

MEMBER (T)

- Sll -

MEMBER(J)

Pavani